

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI.

Original Application No. 21 of 2024

R. Eswar Raj,
2/100, Bharathiyar Street,
Srinivasapuram,
Mayiladuthurai – 609 001.

... Applicant

Vs

1. The Block Development Officer,
Panchyat Union Office,
Nannilam Taluk,
Thiruvarur District & 4 ors.

....Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

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... Applicant

Vs

1. The Member Secretary,
Tamil Nadu Pollution Control Board,
No. 76, Mount Road, Guindy,
Chennai – 600032 & ors.

... Respondents

REPORT FILED ON BEHALF OF THE FIRST RESPONDENT
- TAMIL NADU POLLUTION CONTROL BOARD.

I, K. Nalini, Daughter of K. Krishnasamy, aged about 59 years, having my office at 76, Mount Salai, Guindy, Chennai - 600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (hereinafter referred as TNPCB), Chennai - 600 032. I am authorised to file this report on behalf of the first respondent and as such I am well acquainted with the facts of the case from the records available in our office.
2. It is respectfully submitted that applicant had filed an online complaint stating that Kaduvangudi Panchayat Union is dumping solid waste close to the agricultural land near the banks of Khothankudi Canal in violation of Municipal Solid Waste Management Rules, 2016, which in turn was causing harm to the surrounding farmers and farmlands and also resulting in pollution of the water body, ground water and other health hazards.
3. It is respectfully submitted that, in this OA No.21 of 2024, this respondent has already filed a report on 6.3.2024 and the same may please be read as part and parcel of this report.

K. Nalini
2/13/24
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

4. It is respectfully submitted that in this regard, near the banks of the Khothankudi Canal site was inspected by the 3rd respondent on 24.06.2024 and the following were observed.
- i. The site is surrounded by existing agricultural lands and the Khothankudi Canal on its adjacent side.
 - ii. No fresh solid waste was found dumped in the said site. Further, the local body has been instructed not to dump the solid waste near the banks of the water bodies immediately through letter dated 04.08.2024.
 - iii. The Block Development Officer informed that the Solid Waste generated in Kaduvangudi Panchayat area has been collected and sent to the Compost Centres for Windrow Composting.
 - iv. The local body has assured to comply with the Municipal Solid Waste Management Rules, 2016 at all times. (Photographs taken at the time of inspection are enclosed as **Annexure -1**).
5. It is submitted that at present, the local body has cleared all the waste dumped near the banks of the Khothankudi Canal. Further, the Tamil Nadu Pollution Control Board has also directed local body to monitor and to take preventive steps to avoid the dumping of Municipal Solid Waste.

In the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (SZ) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

K. Nalini
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

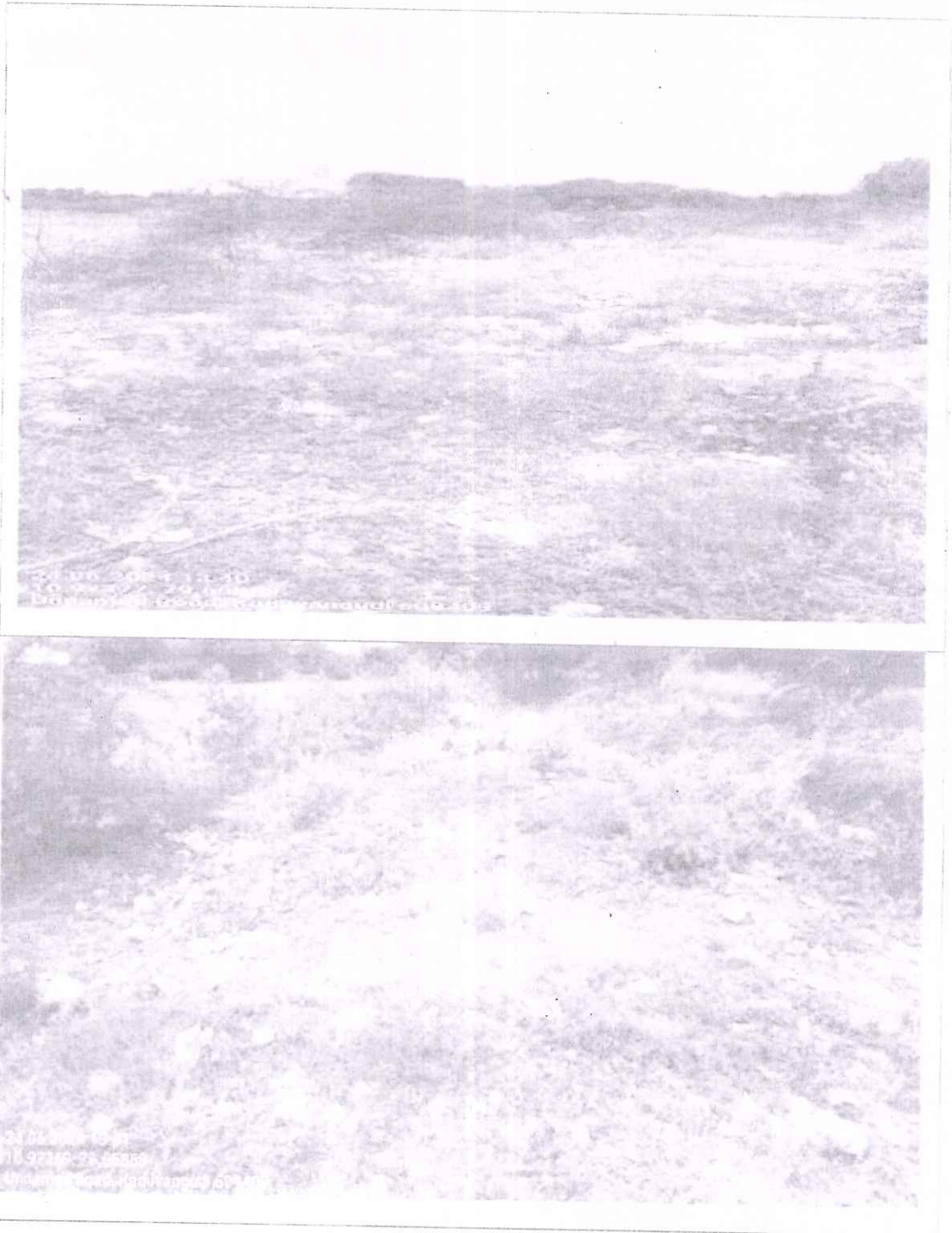
VERIFICATION

I, K. Nalini, daughter of K. Krishnasamy, working as Joint Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai - 600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

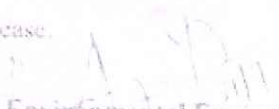
K. Nalini
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

Annexure - I

Photographs taken during inspection of the site is enclosed vide Annexure



This is submitted for favor of kind information and necessary action please.


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Thiruvarur

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THE FIRST RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date: 01.10.2024

Date of hearing on: 27.10.2024